

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 115

CP (IB) No. 109/Chd/Pb/2021

IN THE MATTER OF
Punjab National Bank

...Petitioner-Financial Creditor

Versus

Amyra Foods Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 7, IBC 2016

Order delivered on 16.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 12.06.2024.

Sd/-

Court Officer